

IN THE HIGH COURT OF JHARKHAND AT RANCHI

L.P.A. No. 196 of 2018

The State of Jharkhand and others Appellants

Versus

Sanjesh Mohan Thakur and another Respondents

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Appellants: Mr. Vandana Singh, Sr. SC-III
For the Respondents: M/s. Anil Kumar Jha, Nivedita Kundu,
Advocates

Oral Order
08/Dated: 25.06.2020

With consent of the parties, hearing of this matter has been done through video conferencing.

As prayed on behalf of the State-appellants, put up on 09.07.2020.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)